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20-7-83

Mr. J. K. Kaushik, Counsel for the petitioner.
Mr. S. S. Sharma, Counsel for the respondents.

Heard. This is an MP for restoration of OA 761/82, which was dismissed in default on 25-5-83. We are satisfied with the grounds for restoration stated in the petition. This petition is therefore accepted and the OA 761/82 is restored to its original position.

Let the OA be listed for direction on 25-8-83.

MP stands disposed of accordingly.

(O. P. Sharma)
Administrative Member

G. Krishna
Gopal Krishna
Member (Judicial)

Copy sent to the
app. Counsel & resp. Counsel
on vide 5149 & 5150

Date 29-7-83

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